

COURT-I
IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(APPELLATE JURISDICTION)

APPEAL NO. 64 OF 2015 &
IA NOS. 92, 121 & 131 of 2015

Dated: 4th July, 2017

Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I.J. Kapoor, Technical Member

In the matter of:-

Western Electricity Supply Company of Orissa Limited & Ors. ...Appellant(s)
Vs.

Orissa Electricity Regulatory Commission & Ors. Respondent(s)

Counsel for the Appellant(s) : Mr. Buddy A. Ranganadhan
Ms. Malavika Prasad

Counsel for the Respondent(s) : Mr. P.C. Sen, Sr. Adv.
Mr. Rutwik Panda
Mr. Rakesh Kumar
Mr. Udayan Verma
Ms. Anshu Malik for R-1

Mr. R.K. Mehta
Ms. Himanshi Andley for R-2 & R-3

Mr. G. Umopathy for R-4

Mr. Gautam Chawla for R-5

ORDER

Arguments are concluded. **Judgment is reserved.**

Learned counsel for the Appellant may file consolidated written submissions on or before 11.7.2017 after serving copy on the other side. Thereafter, learned counsel for the respondents may file their respective written submissions on or before 18.7.2017 after serving copy on the other side.

(I.J. Kapoor)
Technical Member

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(Justice Ranjana P. Desai)
Chairperson